(Position as on 31 Dec 202)

## STATEMENT OF THE IMMOVABLE PROPERTY FOR THE YEAR ENDING 31 DECEMBER 20

1. Name of Officer (In full) AKHILESH GUPTA 2. Date of appointment 20th Aug. 2019 4. Present Post held (with date) Assistant DIV. [1" Apr. 2017] 6. Section where employed RCD	Service to which officer belong AFFO FSAI  Present Pay Date of Birth  24th Dec 1986
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Name of Distt, Sub- Division, Taluk and Village in which the property is situated  Housing & Other Land Building		If not in own name, state in whom name	, How acquired whether purchase, lease,	A CONTRACTOR OF THE PARTY	Remarks	
	nousing & Other   Land		held and his/her relationship to the Govt. servant	mortgage, inheritance, gift or otherwise, with Name with details of person/persons from whome acquired	from the property	
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\*In cases where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

@Inapplicable clause to be struck out. #Includes short term lease also.

Signature

Date